

**FORM A****PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
VIRENCE VVC INDIA LLP**

|    |                                                                                              |                                                                                                                                                                                                                                            |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of corporate person                                                                     | VIRENCE VVC INDIA LLP                                                                                                                                                                                                                      |
| 2. | Date of incorporation of corporate person                                                    | 12/12/2018                                                                                                                                                                                                                                 |
| 3. | Authority under which corporate person is incorporated /registered                           | Registrar of Companies, Mumbai                                                                                                                                                                                                             |
| 4. | <del>Corporate Identity Number</del> / Limited Liability Identity Number-of corporate person | AAN-7374                                                                                                                                                                                                                                   |
| 5. | Address of the Registered Office and Principal Office (If Any) of corporate person           | B7, Om Parshwanath Apartments Desai and Sheth Nagar, Saibaba Nagar, Borivali (W), Mumbai 400092 MH IN                                                                                                                                      |
| 6. | Liquidation Commencement Date Of Corporate Person                                            | 24 <sup>th</sup> March, 2021                                                                                                                                                                                                               |
| 7. | Name, address, email address, telephone number and the registration number of the Liquidator | Ms. Nayana Premji Savala<br>1/101-A, Vishal Susheel CHS,<br>Nariman Road, Vile Parle East, Mumbai<br>400 057 MH India<br>Email: nalinisavala@gmail.com<br>Tel.: 9082605500<br>IP Registration No: IBBI/IPA-003/IP-<br>N00051/2017-18/10491 |
| 8. | Last date for submission of claims                                                           | 22 <sup>nd</sup> April, 2021                                                                                                                                                                                                               |

Notice is hereby given that Virence VVC India LLP has commenced voluntary liquidation on 24<sup>th</sup> March, 2021.

The stakeholders of Virence VVC India LLP are hereby called upon to submit a proof of their claims, on or before 22<sup>nd</sup> April, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala  
Liquidator

Date: 24<sup>th</sup> March, 2021  
Place: Mumbai